



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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July 18, 2017

RBI cancels Certificate of Registration of 8 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following eight non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Sehajpal Estates & Finance Pvt. Ltd.	Nawanshahar Main Road, VPO – Aur Doaba – 144417 (Punjab)	B-06.00300	June 28, 2000	January 23, 2017
2	M/s Dhanwan Leasing and Finance Company Ltd.	107, Harmony Plaza, Agrawal Nagar, Sneh Nagar, Main Road, Indore – 452001	B.03.00050	March 24, 1998	March 27, 2017
3	M/s Esteem Investments Limited	16, Das Lane, Bow Bazar, Kolkata – 700012	B-05.01957	September 21, 2001	March 31, 2017
4	M/s Deesha Tie-up Pvt. Ltd.	119, M. G. Road, 2 nd Floor, Kolkata – 700007	B.05.05296	April 12, 2003	April 07, 2017
5	M/s City Commercial Investment Company Private Limited	Uripok, Kangchup Road, Imphal – 795001 (Manipur)	B.08.00166	July 17, 2003	May 08, 2017
6	M/s VVD Finance and Leasing Limited	90, South Raja Street, Tuticorin – 628001	07.00454	August 16, 2007	May 15, 2017
7	M/s O T G Global Finance Limited	Sooryasadhana, 3 rd Floor, Unit No. 301, Chandra Nagar Chaurah, A.B Road, Indore – 452001	B.03.00039	March 03, 1998	May 22, 2017
8	M/s Arihant Finvest Limited	Ratan Deep Building, Dinesh Goswami Road, A. T. Road, Guwahati – 781001	B.08.00155	June 18, 2001	May 22, 2017

Following the cancellation of registration certificate, these companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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